

Faulty telephones of PCO/DTO at the Lake market, Rashbehari Avenue, Calcutta

814. PROF. SOURENDRA BHATTACHARJEE: Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the telephones of PCO/DTO at the Lake Market, Rashbehari Avenue, Calcutta have been remaining out of order continuously for long time; and

(b) if so, the facts thereof and details of periods in 1990 during which the lines remained out of order?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH):

(a) Yes Sir; Telephone of PCOs/DTO remained out of order due to cable faults

(b) For the period from 1-8-90 to 19-8-90 and 19th Sep '90 to 28th December, 1990.

Setting up a High Level Committee to review the functioning of the Telecom Sector

815. SHRI GURUDAS DAS GUPTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a high-level committee has been set up to review the functioning of the telecom sector and to suggest remedies in the wake of the controversy over the proposal for setting up of more Mahanagar Telephone Nigam Limited (MTNL) units; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH):

(a) and (b) Yes, Sir The Government has set up a High Level Committee to go into all aspects of restructuring of Telecom Organisations in country and to recommend the most appropriate organisational structure keeping in view the developmen-

tal and operational needs as well as the financial implications etc. Appropriate decisions in the matter will be taken after the receipt of the Committee's Report.

Amendment to National Highways Act for collection of toll on National Highways

816 SHRI SURESH KALMADI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that Government propose to amend the National Highways Act for incorporating a provision for collection of toll on the National Highways; and

(b) if so, the estimated additional revenues likely to accrue therefrom?

THE MINISTER OF WATER RESOURCES WITH ADDITIONAL CHARGE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Yes, Sir

(b) It is too early to indicate the accrual of additional revenue as it will depend upon intensity of traffic and rate of fees to be charged from the users keeping in view the various factors.

Appointment of High-Level Committee for Telecommunications Department

817. SHRI SURESH KALMADI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have appointed a High-level Committee to look into the entire organisational structure of the department of Telecommunications; and

(b) if so, the names of the members of the Committee and the terms of reference thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir.

(b) The information is given in the Statement